

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 15 OF 2018

Dated: 17th January, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Delhi Transco Limited

.... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Ms.Neha Garg

Counsel for the Respondent(s) : Mr. Dhananjay Baijal
Mr. Divyanshu Rai
Mr. Nikhil Nayyar for R-1

Mr. Rahul Kinra
Mr. Adhitya Gupta
Ms. Sakshi Mehrotra (AR) for R-2 to R-4

ORDER

List this matter for hearing on **22.02.2019**, as agreed by the learned counsel appearing for the Appellant and the Respondent Nos. 1 to 4.

(Ravindra Kumar Verma)
Technical Member

vt/pk

(Justice N.K. Patil)
Judicial Member